O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 2462

TO BE ANSWERED ON AUGUST 08, 2022

REPAIR WORK OF DDA LIG FLATS

NO. 2462. SHRI RAM NATH THAKUR:

Will the Minister of Housing and Urban Affairs be pleased to state:

(a) whether it is a fact that the repair work of LIG flats allotted by DDA under the 2010 housing scheme has not been done on time due to which the allottees are facing many problems;

(b) the list of works received by the housing societies, area-wise; and

(c) the present status of repair work of LIG flats allotted by DDA under the 2010 housing scheme, area-wise?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b): No Sir. Delhi Development Authority (DDA) has informed that with effect from Housing Scheme 2010, the pre-declared maintenance activities are being undertaken by DDA in a timely manner. The remaining maintenance activities are to be undertaken by the Residential Welfare Associations. List of such pre-declared maintenance activities under the purview of DDA are at Annexure-A.

(c): DDA has informed that execution of pre-declared maintenance activities as per Housing Scheme 2010 is a continuous process and is carried out as per site conditions. The area-wise present status, of pre-declared maintenance activities, is as per Annexure-B.

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Annexure-A referred to part (a) and (b) of the Rajya Sabha Unstarred Question No. 2462 for answer on 08.08.2022.

Pre-declared maintenance activities undertaken by the DDA

S. No.	Items	Periodicity
1	Grit Wash	Once in 10 years
2	Stair Well (Plaster + Whitewash)	
	(a)Whitewash	Once in 3 years
	(b)Plaster	Once in 3 years
3	Railings (Stair Case & Common Landings)	Once in 3 years
4	Floorings (Stair Case & Common Landings)	Once in 5 years
5	Mudphaska (Roof+Mumty)	Once in 2 years
6	Sanitary Lines (Drainage + Sewerage)	
	(i) 100 mm	Once in 3 years
	(ii) 75 mm	Once in 3 years
7	Repair of Window Chhajjas	Once in 10 years
8	Repair of Balconies	Once in 10 years

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Annexure-B referred to part (c) of the Rajya Sabha Unstarred Question No. 2462 for answer on 08.08.2022.

THE STATUS OF REPAIR WORK OF LIG FLATS ALLOTTED UNDER 2010 HOUSING SCHEME

S.No.	**Details**	**Status**
1.	LIG Flat at Sector – 14, Pocket 3, Dwarka	Work in progress and will be completed in 03 months.
2.	480 LIG Flat (120 no. each in Ganga, Yamuna, Narmada and Saraswati Block) Vasant Kunj	Work in progress and will be completed in 03 months.
3.	LIG Flats at LokNayak Puram (Bakkarwala)	Repairing work has already been done.
4.	805 LIG at Pocket D-6, Vasant Kunj	Work completed in January 2022.
5.	690 LIG at Molarband	Tender floated. Work will be undertaken and completed in 8 months.
6.	1800 LIG House in GH-1, Sector-29, Rohini	Tendering in process. Work will be undertaken and completed in 8 months.
7.	1380 LIG House in GH-4, Sector – 28, Rohini	Tendering in process. Work will be undertaken and completed in 8 months.
8.	1350 LIG House at New Kondli	Tendering in process. Work will be undertaken and completed in 8 months.

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